GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 2724 ANSWERED ON 16.03.2023

COMMUNITY INFRASTRUCTURE DEVELOPMENT PROJECTS UNDER PMJVK

2724. SHRI DHARMENDRA KASHYAP: SHRI SHYAM SINGH YADAV:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the number of community infrastructure development projects developed under the Pradhan Mantri Jan Vikas Karyakram (PMJVK) scheme in the State of Uttar Pradesh during the last three years and the current year;
- (b) whether the Government has done a study about the improvement in the socioeconomic condition of the minority communities in the country due to PMJVK scheme;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the list of Minority Concentration Areas (MCAs) under Pradhan Mantri Jan Vikas Karyakram (PMJVK);
- (e) the criteria for identification of MCAs; and
- (f) the quantum of funds allocated, disbursed and utilized for Minority Concentration Areas (MCAs) in the country under the said scheme during the said period, year and State/UT-wise including districts of Uttar Pradesh?

ANSWER

THE MINISTER OF MINORITY AFFAIRS (SHRIMATI SMRITI ZUBIN IRANI)

(a) The Government implements various schemes for the welfare and upliftment of every strata, including minorities, specially the economically weaker and lesser privileged sections of the society, through various schemes of the Ministry of Skill Development and Entrepreneurship, Ministry of Textiles, Ministry of Culture, Ministry of Women and Child Development and Ministry of Rural Development.

Ministry of Minority Affairs specifically implements various schemes across the country for socio-economic and educational empowerment of the six (6) centrally notified minority

communities. During the last three years and in the current year, a total of 1295 community infrastructure projects with total projects cost of Rs 641.06 Crore have been approved in the State of Uttar Pradesh under Pradhan Mantri Jan Vikas Karyakram (PMJVK).

- (b) & (c) The Pradhan Mantri Jan Vikas Karyakram (PMJVK) was restructured and implemented with effect from May, 2018, so as to reduce gaps, if any, in the socio-economic parameters in 1300 identified areas of the country. An evaluation study of PMJVK conducted by the NITI Aayog in the year 2020-2021, observed that the scheme was helpful in bridging the development deficit in the identified areas of the country and had contributed in upgradation of school infrastructure, providing additional classrooms, new hostels, Community Health Centres (CHCs), Primary Health Centres (PHCs), Industrial Training Institutes (ITIs), polytechnics, skill training centres, etc. The restructuring of the programme in the year 2018-19 has brought in significant improvement with a greater focus on women-centric projects. It was, inter alia, recommended by the NITI Aayog to increase coverage of the scheme, to ensure that projects should reach the minority communities across all States/UTs.
- (d) & (e) The PMJVK scheme has been approved with effect from financial year 2022-23 with the revised guidelines, for implementation in all districts of the country during the period of 15th Finance Commission Cycle. Under the revised guidelines, projects under PMJVK can be proposed in a location in the district where the minority population is 25% or more in the catchment area of 15 KM radius.
- (f) The details of funds released under PMJVK to the States/Union Territories and District wise allocation of funds in the State of Uttar Pradesh is available on the website of the Ministry www.minorityaffairs.gov.in.
